## F.No.N-11013/1/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs Notary Cell

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In pursuance of interim orders passed by the High Court of Rajasthan at Jaipur in S.B. Civil Writ Petition No. 7730/2016, 7757/2016, 7827/2016, 7828/2016, 9064/2016,, 9437/2016, 10001/2016 & 7727/2016, 10 candidates were allowed to appear before the interview board for appointment as Notary Public on 13.06.2016 at Jaipur. The candidates were assessed keeping in view their competency, legal knowledge and other relevant factors related to the selection of Notary as per requirement of the Notaries Act, 1952, the Notaries Rules, 1956 and the relevant guidelines by the Interview Board constituted for the purpose by the Central Government. On the basis of the performance of the candidates before the Interview Board, following is the recommendation given by the interview board in respect of these 10 candidates:

SI. No.	Name of the Candidate	Status
1.	Shri Jhabar Mall Sharma	Recommended
2.	Smt. Shabana Khan Shahani	Not Recommended
3.	Shri Kuldeepak Rastogi	Not Recommended
4.	Shri Bharat Bada Paliwal	Not Recommended
5.	Shri Lalit Sahu	Not Recommended
6.	Shri Hanuman Prasad Saini	Not Recommended
7.	Shri Ram Naresh Singh Saini	Not Recommended
8.	Shri Hari Singh Nagar	Not Recommended
9.	Shri Dinesh Kumar Sharma	Not Recommended
10.	Shri Dilip Kumar Kanongo	Not Recommended

(Poonam Suri)

Deputy Legal Advisor & Competent Authority

Tele No: 011-23388763

27.09.2016